

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.219
CP(IB)/26(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited
V/s

.....Applicant

Shantilal Parbatbhai Lakkad To Sunrise Ginning Private
Limited
(Personal Guarantors)

.....Respondent

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth Nayak,
For SBI : Ms. M A Gogia, Adv.
RP : Mr. Rajendra Jain
For Personal Guarantor : None

ORDER

Resolution Professional is directed to serve copy of report upon personal guarantor,
and file service affidavit within one-week.

List for further consideration on 19.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)